

(घ) कितने व्यक्तियों के विरुद्ध "ब्लॉज करी नोटिस" जारी किये गये हैं तथा इस समय अनुमानतः कितने व्यक्ति छिपे हुए हैं ?

गृह मंत्रालय में उप-मंत्री (श्री मोहसिन):
(क) तै (ख). सूचना एकत्रित की जा रही है तथा सबके पटल पर रख दी जायगी।

मृत्यु दण्ड पाने वाले व्यक्तियों द्वारा
प्रस्तुत क्या याचिकाएं

4189. श्री ब्रजराज सिंह—कोटा : क्या
गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे व्यक्तियों की संख्या कितनी है जिन्हें दण्ड दिया गया है और जिन्होंने गत वर्ष राष्ट्रपति को दया-याचिकायें प्रस्तुत की थीं ; और

(ख) ऐसे कितने मामलों में मृत्यु दण्ड को क्षम कर दिया गया है ?

गृह मंत्रालय और कानून विभाग में राज्य मंत्री (श्री राम निवास मिर्धा): (क) और (ख). 1970 में 33 व्यक्तियों ने, जिनको मृत्यु दण्ड दिया गया था, राष्ट्रपति को दया—याचिकाएं भेजी थीं। 7 व्यक्तियों के मृत्यु दण्ड को आजीवन कारावास में बदल दिया गया।

Setting up Of T. V. Centres in State Capitals

4190. SHRI B. S. BHAURA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any plan has been drawn up to set up Television Centres in all State Capitals;

(b) the estimated cost of the plan; and

(c) the time by which the plan will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) to (c). A final plan for setting up TV stations at all State Capitals has not been prepared as yet. In the Fourth Plan, TV stations are being set up at Srinagar, Bombay/Poona, Madras, Calcutta and Lucknow/Kanpur. The question of establishing TV stations at other State Capitals will be decided when proposals for the Fifth plan are formulated. The estimated cost of the plan of setting up those stations and the programmes of execution will be known at that stage.

Hindi Training Scheme for Central Government Employees

4191. DR. GOVIND DAS RICHHARIYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Class II Officers working in the various Ministries and Departments of the Central Government in Delhi who do not possess requisite knowledge of Hindi; and

(b) the number of those who have passed the Hindi examinations under the Hindi Training Scheme so far and the number of those who are yet to be imparted the said training?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). Training in Hindi is obligatory for all Central Government employees in Class III and above who were aged less than 45 years (on 1. 1. 1961) excluding those in industrial establishments and work-charged staff. No separate statistics are collected in respect of Class I and class II Officers.

Information in respect of all Central Government employees in Delhi is as under:—

(i) Number of employees for whom in-service training in Hindi is obligatory;